

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Ms. Sushila Aggarwal, SJA (EC:73719667) in Office Pool, Administration Branch-II (HQs), Tis Hazari Courts, Delhi is hereby posted in the Record Room (Civil), Tis Hazari Courts, Delhi with immediate effect.



(Narottam Kaushal)

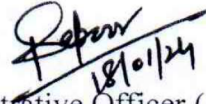
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 4637-48 P&T/Admn-II/HQs/Delhi/2024

Dated, Delhi the 18/01/2024

Copy forwarded for information and necessary action to:

1. The Officer In-Charge concerned.
2. The Personal Office of the undersigned.
3. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
4. The DDO, Accounts Branch concerned Delhi / New Delhi for necessary action.
5. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
6. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned for immediate compliance.



Administrative Officer (Judl.)
Administration Branch-II, Central
Tis Hazari Courts, Delhi